

IN THE HIGH COURT OF JHARKHAND AT RANCHI

(NATIONAL LOK ADALAT)

Cont. Case (Civil) No. 687 of 2016

M/s. KausereX Drillers, a proprietorship firm having its office at
Thana Road, Daltonganj, Jharkhand through its proprietor Md.
Murtaza, son of Late Hadi Hassan, resident of Ashok Nagar, PO-
Ashok Nagar, PS- Argora, District- Ranchi ...Petitioner

-V e r s u s-

1. The State of Jharkhand
2. Amrendra Pratap Singh, Secretary, Drinking Water and Sanitation
Department, Government of Jharkhand, Nepal House Secretariat,
Doranda, Ranchi
3. Radheshyam Ravi, the Executive Engineer, Drinking Water and Sanitation
Department, Garhwa Deivision, Government of Jharkhand, Medininagar
Division, PC & PS- Medininagar, District- Medininagar
...Opp. Parties

CORAM: - HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner :- In person
For the State :- Mrs. Aprajita Bhardwaj, J.C. to A.G.

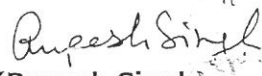
09.09.2017 Mr. Radheshyam Ravi, Executive Engineer, Drinking Water and
Sanitation Department, Garhwa is present today with the two cheques, first
cheque is for Rs.1,78,919/- (Rupees One Lakh Seventy-eight Thousand Nine
hundred and nineteen) and another cheque is for Rs.72,190/- (Rupees
Seventy-two Thousand One hundred and Ninety) both drawn in favour of the
petitioner (M/s. KausereX Drillers).


Mrs. Aprajita Bhardwaj, J.C. to A.G., submits that a further payment of
Rs.1,56,431/- (Rupees One Lakh Fifty-six Thousand Four Hundred and Thirty-
one) has been made in favour of the petitioner through treasury cheque.
Learned counsel tenders a photo copy of the said treasury cheque.

Mr. Md. Murtaza, proprietor of the Company, accepts the two
aforesaid cheques as well as the photo copy of the treasury cheque and he is
satisfied with the said amount.

This shows the compliance of the order dated 19.11.2015 passed in
W.P.(C) No. 2691 of 2014.

In view of the aforesaid facts, the present Contempt Case (Civil)
is, hereby, dropped and disposed of.


(Rupesh Singh)
(Sign. of Advocate Member)

Sd/-
(Rajesh Shankar, J.)
True Copy

Secretary/ Sr. P.A./P.A.
11/09/2017